NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.157/BB/2017	-	For filing vakalat & objections	Rule 6 of IB	B. S. Padmavati VS Intertec Forge Pvt Ltd

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M7 D. G. CKINNAAPPA GOWDA

98440A0396 PETITIONTE

APARNA KULKARNI

9742008101

Respondent

Law Square Adupates & Bolicitors.

ORDER

Counsel for Petitioner is present. Jr. Counsel for Corporate Debtor is present. She again requested time for filing vakalath and objections. List it finally on 13/03/2018.

Member (T)

Member (J)